

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate Debtor]

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PAN INDIA UTILITIES DISTRIBUTION COMPANY LIMITED
2.	Date of incorporation of corporate debtor	7th September, 2012
3.	Authority under which corporate debtor is incorporated / registered	ROC, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40300MH2012PLC235406
5.	Address of the registered office and principal office (if any) of corporate debtor	513/A, 5th Floor, Kohinoor City, Kiroli Road, L.B.S. Marg, Kurla (W) Mumbai – 400070
6.	Date of closure of Insolvency Resolution Process	11 th August, 2020 (Order Publish on NCLT Site on 12 th August, 2020)
7.	Liquidation commencement date of corporate debtor	11 th August, 2020 (Order Publish on NCLT Site on 12 th August, 2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Hemant J Mehta Regn No: IBBI/IPA-001/IP-P00027/2016-17/10060
9.	Address and e-mail of the liquidator, as registered with the Board	B4, Panchsheel Nath Pai Nagar, Ghatkopar, Mumbai – 400077 Email: hemant@apmh.in
10.	Address and e-mail to be used for correspondence with the liquidator	APMH & Associates LLP, D613/614, Neelkanth Business Park, Nathani Road, Opp. Railway Station Vidyavihar West, Mumbai –400086 Email: ip.panindiadist@gmail.com
11.	Last date for submission of claims	10 th September, 2020

Notice is hereby given that the **National Company Law Tribunal Mumbai Bench** has ordered the commencement of liquidation of the **PAN INDIA UTILITIES DISTRIBUTION COMPANY LIMITED** on **12th August, 2020**.

The stakeholders of **PAN INDIA UTILITIES DISTRIBUTION COMPANY LIMITED** are hereby called upon to submit their claims with proof on or before **10th September, 2020**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date and place:
13th August, 2020, Mumbai

Name and signature of liquidator: Hemant Mehta
(IBBI/ IPA - 001/ IP-P00027/ 2016-17/ 10060)

